

12.08 3/4 hrs.

PETITION RE IMPROVEMENT OF
HOWRAH-KATWA SECTION OF
EASTERN RAILWAY

[English]

SHRI SAIFUDDIN CHOWDHARY
(Katwa) I beg to present a petition signed by
Shri Sibū Mukherjee, Secretary, Howrah-
Katwa Suburban Passengers' Association,
Kaliagarh (West Bengal) and others regard-
ing improvement of Howrah-Katwa Section
of Eastern Railway

12.09 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY
AFFAIRS AND MINISTER OF INFORMA-
TION AND BROADCASTING (SHRI H K L
BHAGAT) With your permission, Sir, I rise
to announce that Government Business in
this House during the week commencing
2nd May, 1989 will consist of —

- (1) Consideration of any item of Gov-
ernment Business carried over from
today's Order Paper
- (2) Consideration and passing of —
 - (a) The Union Duties of Excise
(Distribution) Bill, 1989
 - (b) The Additional Duties of Ex-
cise (Goods of Special Impor-
tance) Amendment Bill, 1989
 - (c) The Railways Bill, 1986 as
reported by the Joint Commit-
tee
- (3) Discussion and voting on —
 - (a) Demands for Excess Grants
(Railways) for 1986-87

(b) Demands for Excess Grants
(General) for 1986-87.

- (4) Consideration and passing of the
Chandigarh Disturbed Areas
(Amendment) Bill, 1989

[Translation]

SHRI KAMMODILAL JATAV (Morena):
Mr Deputy Speaker, Sir, my constituency
district Morena in Madhya Pradesh is sur-
rounded by rivers. There are many rivers
here like Chambal, Kuwari, Ashan, Shank,
Vesuli, Parvati Kali etc. There is land erosion
in lakhs of hectares of land and there are no
transportation facilities available for the
people of this area. Neither the bridges have
been constructed nor the rafts have been
provided so far. The result is that the
foodgrains of the farmers do not reach in the
mandis and there is no transportation link
available for Uttar Pradesh and Rajasthan. I
would request the Central Government to
construct bridges on the above mentioned
rivers. Instruction should be sent to the
Government of Madhya Pradesh in this
regard and Government of India should
provide funds immediately for the construc-
tion of these bridges.

[English]

PROF NARAIN CHAND PARASHAR
(Hamirpur) I request that the following item
may be included in the next week's agenda —

The Government of India should take
initiative in persuading the State Govern-
ments to ensure implementation of the pay
scales and other improvements in the emolu-
ments and status of school teachers as
recommended by the Chattopadhyaya
Commission known as NCT-I and also in
case of college and university teachers for
introduction of these emoluments including
pay scales implemented by the Government
of India, as recommended by NCT-II, by the
various States and Universities which have
not implemented them so far.

This is urgent in view of the frustration,

resentment and mounting tension among the teachers.

SHRI CHINTAMANI JENA (Balasore): The following may please be included in the next week's agenda:—

The Union Ministry of Environment and Forests identified 5 different locations of important eco. systems including Bhitarkanika-Kujunga Mangrove eco. systems in Orissa State for conservation and management under Indo-US collaboration in January, 1989, which would go a long way to preserve the eco. system. But the Ministry is not taking action for their early execution causing huge damage in many spheres of our living.

2. The Cooperatives in the States including Orissa are losing heavily on fertilizer trade due to inadequate and low margin profit, allowed by the Government and abnormal rise in selling prices of the controlled cloth which has adversely affected the total sales and has adversely affected the weaker sections of the society.

[Translation]

SHRI M.L. JHIKRAN (Mandla): Mr. Deputy Speaker, Sir, the development of hilly areas has been obstructed since the Forest Conservation Act 1980 has been enacted. Restrictions have been imposed on all the on-going development works. All the development works like the construction of roads, bridges, dams, stopdams, ponds, canals and the works regarding the power supply are on the verge of stand still. The administration has already incurred millions of rupees on these works. This huge expenditure has gone infructuous and the future of these areas has become dark.

So, where on one hand it is necessary to enforce the provisions of the Act more strictly to stop the illegal felling of trees, it is also important on the other hand to make it flexible for the works related to the development of the hilly areas.

[English]

SHRI KADAMBUR JANARTHANAN (Tirunelveli): The following may please be included in the next week's agenda:—

Price Monitoring Committee for man-made fibres and yarns should function effectively and keep under continuous observation the price rise made by the manufacturers every now and then. As is evident from Public Accounts Committee Report all excise duty concessions allowed to the extent of Rs. 241 crores have not been passed on to the consumers. Instead, stable fibre yarn price has been increased to such a high level that powerloom users are unable to sell their products made of stable fibre yarn. Many powerlooms weaving cloth from stable fibre yarn have stopped weaving resulting in large scale unemployment of labour. Government should control exorbitant price fixed by manufacturers of man-made fibres and yarns.

[Translation]

SHRI HARISH RAWAT (Almora): I would like the following subject to be included in the list of business for next week presented by the hon. Minister of Parliamentary Affairs.

The instalment of dearness allowance payable to the Central Government employees is long overdue the delay in payment of D.A. instalment is causing resentment among them. So, a discussion in the House regarding immediate payment of the instalment is necessary.

SHRI R.P. SUMAN (Akbarpur): The constitution provides for reservation as a relief measure for the people of the weaker sections and to enable the people of scheduled castes and scheduled tribes to have their representation in every field. But it is a matter of regret that the percentage of reservation is very low and even after forty years of independence depressed classes are not getting their constitutional rights, although, the Government is very active in the matter.

[Sh. R.P. Suman]

Recently, the Government has declared not to deserve the vacancies meant to be filled by reserve quota.

But, promotions have not been included in it. During promotions, most of the posts are made dereserved.

I would urge the Government of India to ensure reservation in all the departments.

SHRI NIRMAL KHATTRI (Faizabad): There are the incidence of fire taking place in the village every year from April to June. It brings destruction to the poor farmer. The financial assistance provided by the State Government in this regard is very inadequate to enable the affected farmer or labourer to construct his house or arrange his food and clothes. It is, therefore, necessary that the Government brings a legislation in this regard which provides for full compensation to the affected farmers.

[English]

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): The following may please be included in the next week's agenda:—

Sant Kabir, a great saint of this country who is revered by all sections of the community for fighting against communal and other reactionary forces which were great hurdles in the way of communal harmony and national integration those days.

In my constituency Khalilabad (District Basti, U.P.) Manghar is the Samadhi Asthal of Sant Kabir. State Government because of constraint of resources has done its bit for the beautification and development of the Asthal.

I request the hon. Minister of Tourism to develop Samadhi Asthal of Sant Kabir at Manghar as a tourist complex.

[Translation]

SHRI BANWARI LAL BAIRWA (Tonk):

In India, even after the 42 years of independence we may find a man carrying faeces of others on his head. You will not find such a thing happening in any other country of the world. The reason is the non-availability of sewerage system in the towns. My constituency, Tonk and the towns covered under it are also no exception in this regard. In the absence of sewerage system, one finds all the garbage on the road and in the drains. The result is that, whole of city is full of dirt and emits foul smell. People are always afraid of the outbreak of some epidemic there.

So, I would urge the Government of India that the practice of carrying faeces on head should be done away with. It is possible only when sewerage system is provided in all the small and the big cities. So, all the State Governments, should be given financial assistance by the Centre or the assistance should be arranged from HUDCO to enable the state to provide sewerage facility.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I will bring these Submissions made by the hon. Members to the notice of the Business Advisory Committee.

12.20 hrs.

FINANCE BILL 1989—*CONTD.*

[English]

MR. DEPUTY SPEAKER: The House will now take up further consideration of the following motion moved by Shri S.B. Chavan on the 27th April, 1989, namely:—

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1989-90 be taken into consideration."